## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 202/397-398/NCLT/AHM/2016 (New) CP No. 4/397-398/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Pinakin Navnitlal Khadiyali

V/s.

Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DITTREM R. DAUE PCS. Pekkinner

2. KUNAL VAISHNAV ADV. Respondens

Wals

## <u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Ms. Nirali Sarda present for Respondents.

List the matter on 27.02.2018.

Mour

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.